

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**



O.A. No.658/2004

New Delhi this the 26th day of July, 2006

**Hon'ble Shri V.K. Majotra, Vice Chairman (A)
Hon'ble Shri Mukesh Kumar Gupta, Member (J)**

Joginder Kumar Chadha
S/o Shri B.N. Chadha &
43 Ors as per memo of parties.

-Applicants

(All working in Northern Railway under the
control of General Manager, Northern Railway,
at General Stores Depot, Shakurbasti, Delhi)

(None Present)

Versus

1. Union of India through
General Manager
Northern Railway,
Baroda House,
New Delhi.
2. The Deputy Chief Material Manager
General Stores Depot
Northern Railway, Shakurbasti,
Delhi.
3. Shri Mohinder Singh
S/o Shri Chandgi Ram
Head Clerk, Dy. CMM
Northern Railway,
Shakurbasti, Delhi.
4. Shri Jagan Nath
S/o Shri Ram Ajor
Sr. Manager Printing and Stationery
Northern Railway, Shakurbasti,
Delhi.
5. Shri Chand Kumar
S/o Shri Prahlad
Senior Clerk
Sr. Manager Printing and Stationery
Northern Railway, Shakurbasti,
Delhi.
6. Shri Harphool Singh
S/o Shri Sunda Ram
Head Clerk
Sr. Manager Printing and Stationery
Northern Railway, Shakurbasti,
Delhi.

21

7. Shri Ramesh Kumar
S/o Chothu Ram
Head Clerk
Sr. Manager Printing and Stationery
Northern Railway, Shakurbasti,
Delhi. -Respondents

(By Advocate: Shri B.S. Mainee, for R-3 to 7)

ORDER (Oral)

Hon'ble Shri V.K. Majotra, Vice Chairman (A)

Shri B.S. Mainee, learned counsel for private respondents has filed a copy of High Court's order dated 14.07.2006 in WP(C) 2237/2004 along with a copy of the compromise dated 26.05.2006 between the parties. As per compromise, parties have agreed to the following effect:-

"(A) Shri Mohinder Singh & 58 others applicants in OA No.1649/97 will accept seniority below those who have already empanelled and promoted as OS-II in August, 1998 and DMS-II in December, 2002 in Grade Rs.5500-9000 only but will not accept lower seniority in the posts like Hd. Clerk/DMS-III, Sr. Clerk & Clerk as the seniority of these grades already been re-fixed by Administration in compliance with OA No.1649/1997 of CAT/New Delhi.

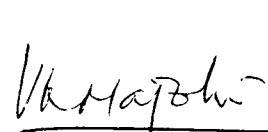
(B) We, both Smt. Renu Sharma & Other in WP No.6706-10/2004 and Shri J.K. Chadha & Others in OA No.658/2004 are also agreed to implement the seniority of Shri Mohinder Singh & 58 Others as stated in the aforesaid Para-A. We will withdraw the court cases, if the above Agreement is executed by the Railway Administration accordingly".

2. Shri VSR Krishna, learned counsel appeared on behalf of the petitioner ^{and he} stated before the High Court that parties were satisfied with the seniority list issued inter-se and hence the UOI did not wish to prosecute the petition. Writ Petition was dismissed as withdrawn.

3. In view of the compromise arrived at between the parties and after dismissal of the Writ Petition, this OA also stands disposed of.


(Mukesh Kumar Gupta)
Member (J)

cc.


(V.K. Majotra)
Vice Chairman (A)

26/7/06